

(a) whether a national Seminar on Consumer Movement was held recently in Delhi;

(b) if so, the recommendations/suggestions made at the seminar; and

(c) the follow-up action taken thereon?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDER SINGH): (a) Central Government has not organised any Seminar on Consumer Movement in Delhi recently. Last Seminar was held on 17.3.1990;

(b) and (c). In view of the above, Question does not arise.

English and Hindi Books Published by National Book Trust

1757. DR. SHAILENDRANATH SHRI-VASTAVA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of books originally published in English and Hindi separately, by National Book Trust during the last three years; and

(b) the number of translated versions published in English and Hindi separately during this period?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIRAJMANGAL PANDE): (a) The number of original publications in English and Hindi brought out by the National Book Trust during the last three financial years (1987-88, 1988-89 and 1989-90) were 36 and 28 respectively.

(b) 23 translations were published in Hindi while no translation was published in English during this period.

Rules For Flats Under Self-Financing of DDA

1758. DR. SHAILENDRANATH SHRI-VASTAVA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the rules for allotment of houses under self-financing scheme of the Delhi Development Authority;

(b) the Circumstances in which the allotment of houses are cancelled and the procedure to re-allot them;

(c) the fees charged by DDA to re-allot the houses and the officers concerned for it; and

(d) the number of complaints received in this regard during the last two years and the action taken thereon?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN): (a) The allocation of flats under the Self Financing Scheme is made through draw of lots for every separate release of flats, keeping in view the seniority of the eligible registrants in each scheme and on the basis of choice of locality indicated by the registrants in the application form for allocation of self financing flats.

Demand-cum-allocation letters are issued to successful registrants for making payment and completing their formalities.

After completion of flats, the allocatees who have made the payment and completed other formalities are considered for the Specific allotment of flat.

(b) The allotments are cancelled on account of non-payment of instalments in time and non-compliance of stipulated provisions formalities by the allocatees.

The cancelled flats are again released as per terms and conditions indicated in the brochure for allotment to the registrants awaiting allotment.

(c) The allotment/allocation of cancelled flats is considered for restoration on payment of restoration charges at the rate of Rs.2,500/- for category-II flat and Rs.3,750/- for category-III flats.

Vice-Chairman, DDA/Commissioner (Housing) have been empowered to restore allocation/ allotment in deserving cases.

(d) Information is being collected and will be laid on the Table of the House.

[English]

CBSE Examination Centres for Gulf Returnees

1759. SHRI H.C. SRIKANTIAH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to open 5 Examination Centres for Central Board of Secondary Education examinations for the benefit of children who have come back from Gulf countries; and

(b) if so, the places where these examination centres are likely to be set up?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMAN-GAL PANDE): (a) Central Board of Secondary Education (CBSE) has set up six special examination centres in India for the benefit of children who have come back from Gulf countries.

(b) Such examination centres are situated in Bangalore, Bombay, Delhi, Hyderabad, Madras and Trivandrum.

Palmolein to Karnataka

1760. SHRI H.C. SRIKANTIAH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Union Government have released palmolein oil to Karnataka during December 1990 and January and February, 1991:

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDER SINGH): (a) to (c). On account of non-availability of adequate stock of edible oils, no allocation of imported oils under PDS was made to any State/UT during the months of December 1990 and January, 1991. 1600 MTs of RBD Palmolein has been allocated to Karnataka during the month of February, 1991.

Import of edible oils by NDDB

1761. SHRI RAM NAIK: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the National Dairy Development Board was allowed to supplement domestic supplies of edible oils with imported oils;

(b) if so, the quantity allowed for imports and the actual imports made against the target;

(c) the guidelines prescribed by the Government for blending of edible oils; and

(d) the quantity of edible oils produced during the last three years, the total quantity imported and the total price paid for the same?